

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal-388/252/ND/2018

In the matter of :
Cross Road Infosystems (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 11.4.2018

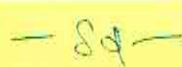
Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)
(V.K. SUBBURAJ)
Hon'ble Member (Technical)

For the Petitioner :
For the Respondent/Cor. Debtor: Mr. Manish Raj, Co. Prosecutor
For the Intervener: : Ms. Lakshmi Gurung, St. Counsel for Income tax Deptt

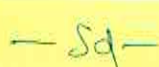
ORDER

None appears for the Appellant. Ld. Company Prosecutor for ROC as well as Ld. Standing Counsel for Income tax Department are present. Post the matter for the appearance of Appellant on 14.5.2018. Non-appearance of appellant will result in dismissal of the appeal.

List on 14.5.2018.



(V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.4.2018